

BUSINESS ADVISORY COMMITTEE

Fifty-first Report*

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Thursday, the 21st April, 1960.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item:—

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| (1) The Representation of the People (Amendment) Bill, 1960 (<i>Consideration and passing</i>) | 1 hour |
| (2) The Hindu Marriages (Validation of Proceedings) Bill, 1960, as passed by Rajya Sabha (<i>Consideration and passing</i>) | 1 hour |
| (3) The Estate Duty (Amendment) Bill, 1960 (<i>Consideration and passing</i>) | 2 hours |
| (4) The Reserve Bank of India (Amendment) Bill, 1960 (<i>Consideration and passing</i>) | 1 hour |
| (5) Discussion and voting on Demands for Excess Grants (Railways) for 1957-58 | 1 hour |

NEW DELHI,

M. ANANTHASAYANAM AYYANGAR,

The 21st April, 1960.

Speaker.

*The following motion was moved by Shri Satya Narayan Sinha on the 22nd April, 1960:—

“That this House agrees with the Fifty-first Report of the Business Advisory Committee presented to the House on the 21st April, 1960.”

The motion was adopted subject to the modification that the time allotted to the Representation of the People (Amendment) Bill, 1960 be increased from 1 hour to 3 hours.